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**Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110 011**

**PUBLIC NOTICE NO.64 /(RE:2013)/2009-2014
NEW DELHI DATED 4th JULY, 2014**

Subject: Removal of Alex Stewart International (Aust) Pty. Ltd., Australia from the list of Inspection and Certification Agencies (Appendix 5).

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in Appendix-5 (List of Inspection and Certification Agencies) of Handbook of Procedures Vol. I (Appendices and Aayaat Niryaat Forms) 2009-2014.

2. Public Notice No. 20 dated 1.10.2012 had listed certain agencies as Pre Shipment Inspection Agency (for all the notified countries as mentioned in these public notices). From this list, the name of Alex Stewart International (Aust) Pty. Ltd stands deleted with immediate effect:-

Sl.No.	Name of the Inspection Agency	
3	Alex Stewart International (Aust) Pty. Ltd., <u>Head Office:</u> 21 Sefton Business Park Netherton Liverpool L 30 1 RD, England	DELETED
3(a)	<u>Branch Office:</u> Suit 402, Level 4, 51 Rawson Street, Epping NSW 2121, Australia	

Effect of Public Notice

3. The above PSIA is being de-listed from Appendix 5 and made ineligible to issue Pre-Shipment Inspection Certificate.

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